

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 238 OF 2015

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APPEAL NO. 269 of 2015 & IA NOs. 434 & 435 OF 2015

&

APPEAL NO. 12 OF 2016 & IA NO. 24 OF 2016

Dated: 26th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

APPEAL NO. 238 OF 2015

In the matter of:-

**Gujarat Granito Manufacturers Association ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya for R.2 &3

**APPEAL NO. 269 of 2015 &
IA NOs. 434 & 435 OF 2015**

**Essar Power Gujarat Ltd. Appellant (s)
Versus
Gujarat Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. Nimesh Kumar Jha
Mr. Piyush Singh

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Neha Gard for R-2 & R-3

:2:
APPEAL NO. 12 OF 2016 &
IA. NO. 24 OF 2016

:2:

In the matter of:-

Essar Oil Ltd.

...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) :

Mr. Nimesh Kumar Jha
Mr. Piyush Singh

Counsel for the Respondent(s) :

Mr. M G Ramachandran
Mr. Anand K. Ganesan
Ms. Ranjitha Ramachandran
Ms. Neha Garg
Mr. Sandeep Rajpurohit for R.2 &3

ORDER

List these matters for hearing on **01.08.2016.**

(I.J. Kapoor)
Technical Member
mk/jp

(Justice Ranjana P. Desai)
Chairperson